


**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

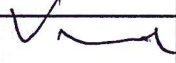
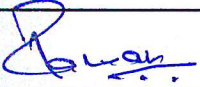
**CORAM: HON'BLE JANAB MOHAMMED AJMAL- MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	TCP(IB) No.93/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) No.242/9/HDB/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENTS(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
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Counsel for Respondent(s):

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K.V. Raman	Adv	9963101017	

ORDER

Counsel for both the sides are present. On request of the Counsel for Respondent matter is adjourned to 19.03.2020 for hearing of the CP.


MEMBER JUDICIAL

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